

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 2 of 2016 & IA No. 2 of 2016

Dated : 2nd May, 2016

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

Kishangarh Hi-Tech Textile Park Ltd. (KHTPL) Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Gupta

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R-1/RERC

Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-2

Mr. Ajatshatru Mina for R-3 & R-4

ORDER

All the respondents are directed to file their reply within three weeks and rejoinder, if any, within two weeks thereafter.

Another appeal, being Appeal No.27 of 2016, is said to be pending before Court-I, on similar issues. The appellant may move proper application to the Hon'ble Chairperson for passing suitable orders.

Post the matter on **22nd July, 2016**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/kt